### GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

## LOK SABHA STARRED QUESTION NO.72 TO BE ANSWERED ON 26.06.2019

#### HARASSMENT OF YOUTH ABROAD

### †\*72. SHRI SUMEDHANAND SARSWATI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that the youth working abroad have to face harassment due to lack of information of the rules and regulations of that Country or due to some other reasons;
- (b) if so, the details thereof along with the steps taken by the Indian Embassy to provide immediate assistance to them;
- (c) whether the Government is aware that a large number of Indians are languishing in jails of various counties including the Gulf Countries;
- (d) if so, the details thereof, country-wise; and
- (e) the steps taken/being taken by the Government to ensure release of such prisoners and bring them back to the country?

# ANSWER THE MINISTER OF EXTERNAL AFFAIRS (DR. SUBRAHMANYAM JAISHANKAR)

(a) to (e) A statement is laid on the Table of the House.

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### STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. \*72 REGARDING "HARASSMENT OF YOUTH ABROD" FOR ANSWER ON 26.06.2019

Given the large number of Indian youth who go abroad for work, the Government is aware that some of them have to face harassment due to lack of familiarity with the rules and regulations of that country or due to some other reasons.

The well being and welfare of Indians abroad is among the top priorities for the Government of India. Indian Missions and Posts advise Indians living abroad to register themselves with their Consular and Community Welfare Sections. Missions and Posts also widely disseminate salient information on various issues, including information related to the host countries, through website, social media, etc. with a view to enhance the awareness of Indian nationals abroad.

Comprehensive Pre-Departure Orientation Training (PDOT) which has been started on a voluntary basis, is also a step in the direction of making our workers more aware and to sensitize them to best practices to ensure their welfare and safety. Such PDOT has already been imparted to over 46,000 workers so far and a Pre-Departure Orientation booklet has now been launched in 6 different Indian languages for distribution to emigrating workers.

In addition, Indian Missions / Posts abroad remain vigilant and closely monitor any incidents of harassment faced by Indian nationals, including the youth. Apart from that, Indian Missions/ Posts abroad also extend all possible help and assistance to Indian nationals including when they are detained by local police/ immigration authorities or put in prisons for violation of local laws. Apart from extending them all possible consular assistance, Indian Missions and Posts also assist in availing legal aid wherever needed.

As per the information available with the Ministry, the number of Indian prisoners in foreign jails as of 31.05.2019 is 8189 which also includes under-trials. Country-wise list is given at Annexure. However, due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries which share information do not generally provide detailed information about the people of foreign countries imprisoned.

Indian Missions / Posts abroad remain vigilant and closely monitor the incidents of Indian nationals being put in jail in foreign countries for violation of local laws or alleged violation of local laws. Apart from extending them all possible consular assistance, Indian Missions and Posts also assist in availing legal aid wherever needed. Missions and Posts also maintain a local panel of lawyers where Indian community is in sizeable numbers. Legal assistance is also provided to Indian nationals abroad including those in prison on a means-tested basis in deserving cases through the Indian Community Welfare Fund.

Further, the Government has concluded Agreements on Transfer of Sentenced Persons with a number of countries. Due to the efforts of the Government, a number of Indian nationals in prisons abroad have received amnesty or commutation of their sentences. Since 2016 till present, in the countries in Gulf region a total of 3087 Indian nationals have received amnesty or commutation of their sentences.

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#### ANNEXURE LS FAQ No. 72 reg. Harassment of Youth abroad to be answered on 26.06.2019 Number of Indians in foreign jails as on 31.5.2019 Name of Country No 1 Afghanistan Nil 2 Nil Algeria 3 Angola Nil 4 Argentina Nil 9 5 Armenia 5 Austria 6 7 Australia 78 3 8 Azerbaijan 9 Bahrain 134 1 10 Belarus 11 Bangladesh 58 12 12 Belgium 13 Bhutan 53 14 Botswana Nil 15 Brazil 2 16 Brunei 1 17 Nil Bulgaria 3 Cambodia 18 70 19 Canada 20 Chile Nil 21 270 China 22 Congo 4 23 Colombia 5 Cote D' Ivoire 24 1 25 Nil Croatia 26 Cuba 1 27 Cyprus 11 28 Czech Republic Nil 29 5 Denmark 30 2 Egypt 31 Nil Ethiopia 32 Fiji 1 33 Finland 1 34 38 France Germany 59 35 36 1 Ghana 37 Greece 38 Guatemala 2 39 Guyana Nil 40 Hungary 3 41 Iceland Nil 42 19 Indonesia 43 Iran 18

44	Iraq	4
45	Ireland	Nil
46	Israel	7
47	Italy	242
48	Jamaica	Nil
49	Japan	7
50	Jordan	25
51	Kazakhstan	Nil
52	Kenya	Nil
53	Korea (DPR)	Nil
54	Korea (Republic of)	3
	Y7 1.	511
55	Kuwait	511
56	Kyrgyzstan	2
57	Laos PDR	2
58	Lebanon	5
59	Libya	Nil
60	Madagascar	15
61	Malawi	Nil
62	Malaysia	576
63	Maldives	14
64	Mali	Nil
65	Malta	1
66	Mauritius	4
67	Mexico	2
68	Morocco	Nil
69	Mongolia	Nil
70	Mozambique	6
71	Myanmar	61
72	Namibia	NIL
73	Nepal	1160
74	Netherlands	1
75 75	New Zealand	13
76	Niger	Nil
77	Nigeria	1
78	Norway	Nil
79	Oman	101
80	Pakistan	48 N:1
81	Palestine	Nil
82	Panama	1
83	Papua New Guinea	Nil
84	Peru	Nil
85	Philippines	34
86	Poland	5 5
87	Portugal	
88	Qatar	257
89	Romania	Nil
90	Russia	6
91	Saudi Arabia Serbia	1811 Nil
92		Nil Nil
93	Senegal	N1I

94	Seychelles	Nil
95	Singapore	111
96	Slovak Republic	Nil
97	Slovenia	2
98	South Africa	6
99	South Sudan	Nil
100	Spain	21
101	Sri Lanka	111
102	Sudan	Nil
103	Suriname	Nil
104	Sweden	2
105	Switzerland	Nil
106	Syria	Nil
107	Tajikistan	Nil
108	Tanzania	1
109	Thailand	44
110	Trinidad & Tobago	Nil
111	Tunisia	Nil
112	Turkey	2
113	Turkmenistan	Nil
114	Uganda	1
115	United Arab Emirates	1392
116	United Kingdom	6
117	Ukraine	
118	Venezuela	Nil
119	Vietnam	Nil
120	United States of America	689
121	Uzbekistan	Nil
122	Venezuela	Nil
123	Vietnam	1
124	Yemen	
125	Zambia	Nil
126	Zimbabwe	Nil
	Total	8189

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